NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/10/2016

NAME OF THE PETITIONER(S)

:Shri. M Palanisamy

NAME OF THE RESPONDENT(S)

:K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MOHEET. L. RATHORE

FOR The Respondents

POR L. APARNA DEVI

What

Novem Kuman Huthi For Petition

ORDER

Counsel representing both the parties are present and stated that they are making efforts to settle the issue between the parties and prayed time to submit the final outcome of the same. Time extended at request. Put up on 30.10.2017 at 10.30 A.M.

> - Sel -K Anantha Padmanabha Swamy Member (Judicial)

bc